GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:6523 ANSWERED ON:06.05.2015 VACANT POSTS OF HEADS OF ORGANISATIONS Singh Shri Rama Kishore

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the posts of Head of various organisations such as All India Council for Technical Education (AICTE), Defence Re-search and Development Organisation (DRDO), Central Board of Secondary Education (CBSE), National Council of Educational Research and Training (NCERT), Kendriya Vidyalaya Sangthan, etc. are lying vacant due to which the work of these organisa- tions is being affected adversely;
- (b) if so, the details thereof and the reasons for these posts lying vacant for a long time;
- (c) whether any proactive steps have been taken by the Government for selection of suitable candidates in their place;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the present status of selection of each of the above posts, organisation-wise?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): At present, the posts of Chairman, All India Council for Technical Education (AICTE), Director General, Defence Research and Development Organization (DRDO), Chairman, Central Board of Secondary Education (CBSE) and Director, National Council of Educational Resea- rch and Training (NCERT) are vacant with effect from the dates shown against each:

Name of Date of Post vacancy

Chairman, AICTE 05.01.2015 DG, DRDO 01.02.2015 Chairman, CBSE 28.11.2014 Director, NCERT 21.10.2014

(c) to (e): Necessary steps have been initiated for expeditious selection of regular incumbents to these posts inter alia including advertisement inviting applications, constitution of Search-cum-Selection Committee, etc. as per the post-specific extant procedure. Order for appointment of Commissioner, Kendriya Vidyalaya Sangthan has already been issued on 29.04.2015.